The Public Announcement is made in NCR Region in Financial Express (English) and Jansatta (Hindi). Also, it is made in Eco of India (English) and Bangla Morcha (Hindi) in Andaman and Nicobar Islands.

FORM A
PUBLIC ANNOUNCEMENT

FOR THE ATTENTION OF THE STAKEHOLDERS OF IJYARAYS ENERGY PRIVATE LIMITED

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

RELEVANT PARTICULARS		
1.	Name of Corporate Person	Ijyarays Energy Private Limited
2.	Date of Incorporation of Corporate Person	10 September 2020
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Companies Act / Registrar of Companies
4.	Corporate Identity Number	U40106UP2020PTC134340
5.	Address of The Registered Office and Principal Office (if any) of Corporate Person	**Registered Office:** Sun Source Square, 5th Floor, Tower A, Plot A 3, 4 & 5, Club 125, Sector 125, Gautam Buddha Nagar, Noida, Uttar Pradesh – 201301
6.	Liquidation Commencement Date of Corporate Person	16 November 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Krishna Chamadia Address: B-13, Anjani Complex, Parera Hill Road, Andheri East, Mumbai 400099 Email: ksca.ibc@gmail.com Mobile: 9833909615 Regn. No.: IBBI/IPA-001/IP-P00694/2017-2018/11220
8.	Address and e-mail to be used for correspondence with the Liquidator	Address: B-13, Anjani Complex, Perara Hill Road, Andheri East, Mumbai - 400099 **Process Email Id: ijyarays.ibc@gmail.com**
9.	Last Date for Submission of Claims	16 December 2026

Notice is hereby given that the Ijyarays Energy Private Limited has commenced voluntary liquidation on 16 November 2026

The stakeholders of Ijyarays Energy Private Limited are hereby called upon to submit a proof of their claims, on or before 16 December 2026, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or preferably by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Krishna Chamadia
Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220

17 November 2026, Mumbai

